NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K-APARNA DEM

COUNSEL FOR RESPONDENT

A Down

2. K. RAMASAND &

G.V. MOHAN KUMAR

Course to Petitioner

ORDER

Shri G V Mohan Kumar, representing senior counsel for petitioner present. Ms K Aparna Devi, counsel for respondents present. Counsel for respondents stated that there is a chance for settlement between the parties. Based on the submissions of the counsel for respondents, counsel for petitioner is directed to inform his clients and explore the possibility of settlement between the parties. Time extended at request. Put up on 14.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)